

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No.839 of 2019

IN THE MATTER OF:

Harneshwar Agro Products Power & Yeast (I) Ltd.Appellant

Vs.

Punjab National BankRespondent

Present :

For Appellant: Mr. Vijay Kumar, Advocate

**For Respondents: Mr. Srinivasan with Mr. Avinash Mohapatra,
Advocates**

O R D E R

03.09.2019 - After some arguments, learned counsel for the Appellant sought some time to obtain instructions from the Appellant.

Post the case for 'admission' (fresh case) on **5th September, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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